

Declaration or Assets and Liabilities

Year-2020-21

I, **Rakesh Kumar Singh** son/daughter/wife of **Shri Birendra Nath Singh** aged 43 Years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Assistant (Bihar Legislative Assembly)** given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sl. No. | Description | Self | Spouse name (s) Sweta Patel | Dependant-1 Sidhrath Patel (Son) | Dependant-2 Shashwat Patel (Son) | Dependant-3 Birendra Nath Singh (Father) |
|---------|---|---|---------------------------------|-------------------------------------|-------------------------------------|---|
| (i) | Cash | 25000/- | 5000/- | Nil | Nil | 5000/- |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I. Saving A/c Rs.-170000/- | C.B.I Saving A/c Rs.-2500/- | Nil | Nil | P.N.B. Saving A/c Rs.-5000/- |
| (iii) | Bonds, Debentures and shares in Companies | Nil | Nil | Nil | Nil | Nil |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | Lic Policies- 1. Premium-1212/- Quarterly 2. 1717/- Quarterly 3. 12783/- Half Yearly | Nil | Nil | Nil | Nil |
| (v) | Motor Vehicles (details of make, etc.) | Moror Car- Alto VXI Maruti Suzuki BR01ET-3168 | Nil | Nil | Nil | Nil |
| (vi) | Jewellery (give details of weight and value) | Gold-15 gram | Gold-50 gram Silver-250 gram | Nil | Nil | Nil |
| (vii) | Other assets, such as values of claims / interests | Home appliances- Rs. 50000/- | Nil | Nil | Nil | Nil |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No | Description | Self | Spouse name (s) Sweta Patel | Dependant-1 Sidhrath Patel (Son) | Dependant-2 Shashwat Patel (Son) | Dependant-3 Birendra Nath Singh (Father) |
|--------|--|---|--|-------------------------------------|-------------------------------------|---|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | 1 Acre 34.75 Decimal Ancestral | Nil | Nil | Nil | 1 Acre |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Phulwari Sarif Khata No.-55 1.64625 Decimal | Phulwari Sarif Khata No.-55 1.5625 Decimal | Nil | Nil | Nil |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Nil | Nil | Nil | Nil | Nil |
| (iv) | Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | Ancestral | Nil | Nil | Nil | Nil |
| (v) | Other (such as interest in property) | Nil | Nil | Nil | Nil | Nil |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|---|---|--------------------------|
| (a) | (i) Loans from Banks | 1. Personal Loan-HDFC Bank 2. Personal Loan-Yes Bank | 1500000/- 329000/- |
| | (ii) Loans from financial institutions | Nil | |
| | (iii) Government Dues: | | |
| | (a) dues to departments dealing with government accommodation | Nil | |
| | (b) dues to departments dealing with supply of water | Nil | |
| | (c) dues to departments dealing with supply of electricity | Nil | |

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|-----|---|---|--|
| | (d) dues to departments dealing with telephones | Nil | |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | Nil | |
| | (f) Other dues, if any | Nil | |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | 2019-20 Pan NO.-DDYPS6315C 42,571/- | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | Nil | |
| | (iii) Sales Tax [Only in case of proprietary business] | Nil | |
| | (iv) Property Tax | Nil | |

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: राकेश कुमार सिंह

Name of Employee: RAKESH KUMAR SINGH

Place: PATNA

Designation: ASSISTANT

Date:

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

राकेश कुमार सिंह